

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2010
CA No. 15/2015, 147/2015,
132/2015 & 83/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

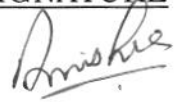

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: Mr. Rajeev Ramchandrar Nanda

V/s.

M/s. Ramchandrar's Coaching Institute Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Alok Mishra	Adv for Appr. Applicant.	
2)	Adv. Vilesh A. Jadhav	Rep. for Sanita, Rakesh.	

ORDER

C.A. Nos. 15/2015, 147/2015, 132/2015 & 83/2016

IN

T.C.P No. 44/397-398/CLB/MB/2010

1. The Learned Representatives of both the sides are present and stated that the "Terms of Settlement" is expected to be finalized shortly.
2. By Consent adjourned to 6th June, 2017 Post Vacation.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **24.04.2017**